

STATEMENT-II

S. No.	State	Bridge works ongoing as on 1.4.92	Bridge works ongoing as on 30.9.95	Bridge works completed during 92-96
1.	Andhra Pradesh	10	0	10
2.	Arunachal Pradesh	5	0	5
3.	Assam	31	16	15
4.	Bihar	24	21	3
5.	Delhi	1	0	1
6.	Goa	5	5	0
7.	Gujarat	23	8	15
8.	Haryana	1	1	0
9.	Himachal Pradesh	26	14	12
10.	J & K	0	0	0
11.	Karnataka	13	11	2
12.	Kerala	9	5	4
13.	Madhya Pradesh	42	15	27
14.	Maharashtra	45	5	40
15.	Manipur	3	3	0
16.	Meghalaya	9	2	7
17.	Nagaland	1	0	1
18.	Orissa	14	7	7
19.	Punjab	6	1	5
20.	Rajasthan	15	3	12
21.	Tamil Nadu	12	4	8
22.	Uttar Pradesh	16	11	5
23.	West Bengal	20	10	10
Total		331	142	189

[English]

Privatisation of PSUs.

310 SHRIMATI VASUNDHARA RAJE Will the Minister of INDUSTRY be pleased to state .

(a) whether the Government propose to privatise some of the public sector units.

(b) if so, the details thereof State-wise and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c) There is no proposal with the Government to privatise any public sector enterprise at present.

Kanyakumari-Mysore
National Highway

311 SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether any proposal for construction of a National Highway from Kanyakumari to Mysore via Kerala is under consideration of the Union Government and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir

(b) Does not arise

Accidents by Red Line/Blue
line Buses

312 SHRI ANAND RATNA MAURYA : Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether attention of the Government has been drawn to the news item captioned "Youth died 32 injured as Blue Line bus overturns" appearing in the Times of India dated June 20, 1996.

(b) if so, the details thereof and action taken in the matter.

(c) the number of persons killed/injured by Redline and Blueline buses in Delhi during each of the last three years

(d) the reasons identified for such accidents;

(e) whether the rate of accidents by the above buses has shown a higher trend as compared to DTC buses during the above period.

(f) if so, the details thereof, and

(g) the steps proposed to be taken by the Government to minimise the accidents by private bus operators and also to ensure that these bus operators do not misbehave with passengers and do not over-charge for tickets?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir

(b) As per information received from Delhi Traffic Police, on 19.6.96 at about 10.45 p.m. an accident involving a Blueline bus took place at outer Mehrauli Road - Andheria Mod in which one person died and 31 injured. The driver responsible for the accident was arrested and an FIR was registered at Police Station Mehrauli. A show cause notice for suspension/cancellation of permit was also issued by the Government of N.C.T. of Delhi.